

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 2541
TO BE ANSWERED ON 10.08.2023

Exotic birds permitted for export

2541. SHRI SHAKTISINH GOHIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of exotic birds are permitted for export from India;
- (b) the reasons therefor;
- (c) the number of parties which have been issued licenses so far in this regard; and
- (d) the details of exotic birds exported during the last two years ended on June-2022?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a), (b) and (c) The Schedule 2, Chapter 1 of the Indian Tariff Code (ITC) Harmonized System of nomenclature Code (HS Code) of Directorate General of Foreign Trade prohibits the exports of live exotic birds except the following species of exotic birds, namely, (i) Albino budgerigars, (ii) Budgerigars, (iii) Bengali finches, (iv) White finches, (v) Zebra finches, (vi) Jawa sparrow (Restricted).

The Ministry of Environment, Forest and Climate Change does not issue licence for export of exotic birds.

- (d) The details of exotic birds exported are not compiled in the Ministry of Environment, Forest and Climate Change.
